

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 5/2025

IN THE MATTER OF:

Kartar Singh & Anr.

... Applicant(s)

Versus

Government of NCT of Delhi & Ors.

... Respondent(s)

I N D E X

<u>Sl. No.</u>	<u>Particulars</u>	<u>Pg. No.</u>
1.	AFFIDAVIT ON BEHALF OF RESPONDENT NO. 10- DISTRICT MAGISTRATE (SOUTH WEST) GOVT. OF NCT OF DELHI	1-2
2.	Annexure-A: Copy of the map	3
3.	Annexure-B: Copy of Notification dated 23.05.1963	4
4.	Annexure-C: (Colly) Copy of Notification dated 24.08.1974 alongwith List of Urbanised Villages	5-12

FILED BY:

NEW DELHI

DATED: 04.08.2025

 JYOTI MENDIRATTA

Advocate for the Govt. of NCT of Delhi

Ph: 9811136141

jmalawoffices@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 05/2025

NDOH: 20.08.2025

In the matter of:

Kartar Singh & Another

...Applicants

Versus

Government of NCT of Delhi & Others

...Respondents

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 10 (DISTRICT
MAGISTRATE, SOUTH-WEST)**

I, **Mekala Chaitanya Prasad**, District Magistrate, South-West District, New Delhi, do hereby solemnly affirm and state as under:

1. That I am the District Magistrate, South-West District, New Delhi, and competent to submit this affidavit on behalf of Respondent No. 10 in compliance with the Hon'ble Tribunal's directions.
 2. That land in village Najafgarh with Mustatil No. 12 has many **Khasras of which only few are Johads as per revenue record namely 12/11, 12, 12/19, 23/5/1, 23/12/2, 23/1**. The rest of khasras at above Mustatil are not Johads (Map attached as Annexure A).
 3. That the village **Najafgarh** was **urbanized** vide the following notifications:
 - o Notification dated **23.05.1963**, published in the Delhi Gazette (Annexure B).
 - o Notification dated **24.08.1974**, S.O. 2190 under Section 22(1) of the Delhi Development Act, 1957 (Annexure C).
- In accordance with these, land vested in the Gram Sabha stood transferred to the **Delhi Development Authority (DDA)** for urban development and planning.



(Page 1 of 2)



4. After transfer of land, this office does not have any further information on record of transfer of land made by DDA to DTC. The exact Khasara Nos which are transferred by DDA to DTC may be sought from DDA.
5. That after the said transfer of land to DDA, this office does not have any record concerning the current use, status or transfer of the land.
6. That as regards **transfer or allotment of the land to Delhi Transport Corporation (DTC)**, the same falls within the purview of **DDA**, being the land-owning and development agency. Any information in this regard may be sought from them.
7. That the **Revenue Department is not the competent authority** for matters related to **Change of Land Use (CLU)**. It neither deals with conversion of land use nor is empowered to grant approvals under the applicable planning or environmental laws.



M. Chaitanya Prasad

DEPONENT

Mekala Chaitanya Prasad, IAS
District Magistrate
South-West Delhi

VERIFICATION

Verified at **New Delhi** on this ___ day of _____, 2025 that the contents of this affidavit are true and correct to my knowledge and belief. Nothing material has been concealed.



M. Chaitanya Prasad

DEPONENT

Mekala Chaitanya Prasad, IAS
District Magistrate
South-West Delhi

Notnal Sr. No. 13087
Date..... 11/8/2025
Book No. 07

ATTESTED

30/01/8/25
SHMSHER
(Advocate & Notary Public)
NCT of DELHI (DELHI)
M.9813713279

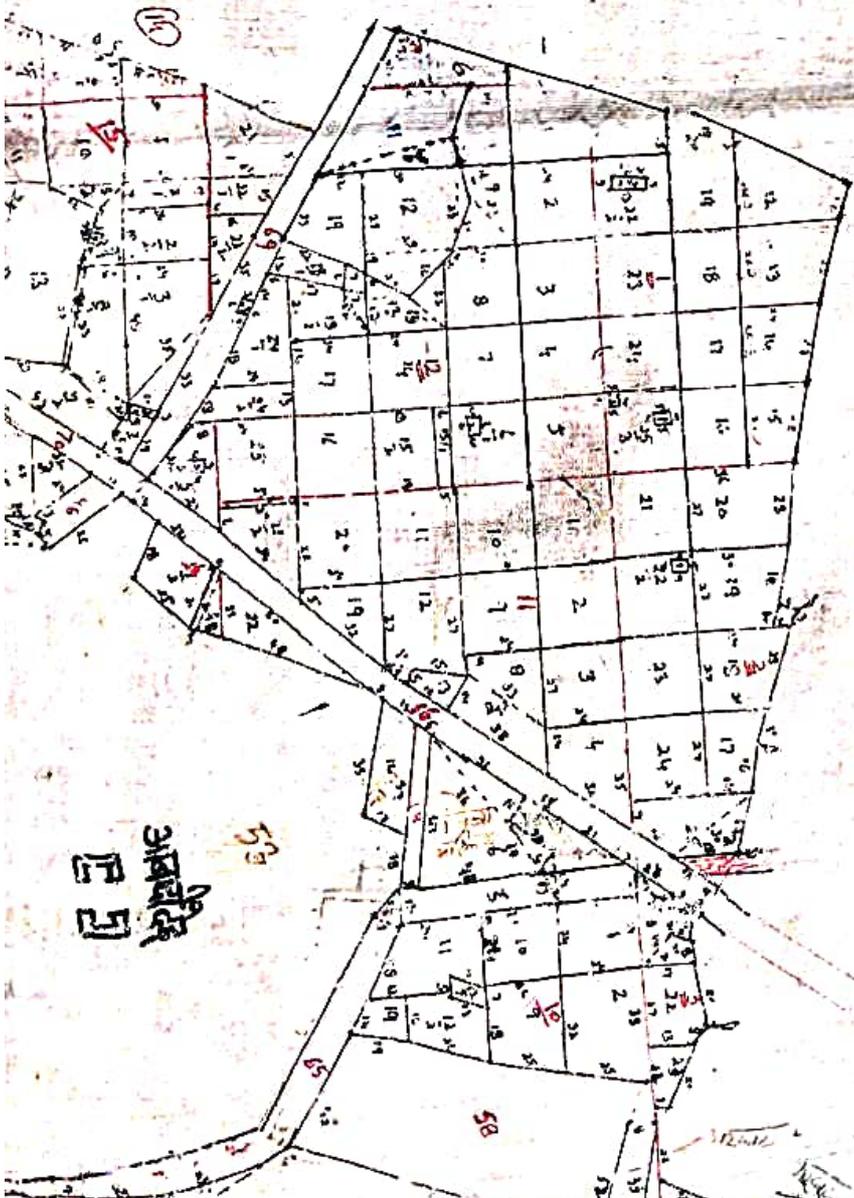


Annexure-A

अवध जिला काशीवादी ग्राम चण्डिकादेव रक्षित चण्डिकादेव जिला दिल्ली साल 1952-53

क्षेत्र : एक इंच = 40 गज

सरहद ग्राम हनुमानपुरा



अवध जिला

अवध

DELHI GAZETTE
DELHI ADMINISTRATION

No. 24 DELHI, THURSDAY, JUNE 13, 1963/JYAIKTHA 23, 1885

PART IV

Notifications of Departments of the Delhi Administration
other than notifications included in Part I

DELHI ADMINISTRATION
(Municipal Corporation of Delhi)

NOTIFICATIONS
Delhi, the 23rd May, 1963

No. RNZ/526 - In exercise of the powers conferred by clause (a) of section 537 of the Delhi Municipal Corporation Act, 1957 (66 of 1957) the Corporation, with the previous approval of the Central Government, hereby declares that the following localities mentioned in the Schedule given below, hitherto forming part of the rural areas, shall cease to be rural areas:-

Contd...2.

-:-2:-

SCHEDULE

S. No.	Name of Zone	Name of the revenue Estate	Particulars of area proposed to be urbanised
1.	Shahdara Zone	Khureji Khas	The entire remaining area of the said revenue estate which has not so far been urbanised.
2.	Civil Lines Zone	Sadhora Khurd	-do-
3.	-do-	Sadhora Kalan	-do-
4.	-do-	Chaukri Mubarakabad	-do-
5.	-do-	Nemri	-do-
6.	-do-	Dhaka	-do-
7.	-do-	Salimpur Majora Madipur	-do-
8.	-do-	Azadpur	-do-
9.	-do-	Shakurpur	-do-
10.	West Zone	Madipur	-do-
11.	-do-	Khiala	-do-
12.	-do-	Keshopur	-do-
13.	-do-	Basaidarapur	-do-
14.	-do-	Najafgarh	-do-
15.	-do-	Masudabad	-do-
16.	-do-	Haibatpur	-do-
17.	South Zone	Mehrauli	-do-
18.	-do-	Ladha Sarai	-do-
19.	-do-	Khirkki	-do-

Sd/- (Illegible)
Commissioner
Municipal Corporation of
Delhi

PUBLISHED IN PART II, SECTION 3, SUB-SECTION (ii)
OF THE GAZETTE OF INDIA ON SATURDAY, AUGUST, 24,
1974/BHADR. 2, 1896 ON PAGE 2333 (IN HINDI) and
ON PAGE 2334 (IN ENGLISH).

MINISTRY OF WORKS & HOUSING

NEW DELHI, The 20th August, 1974.

S.O. 2190--- Whereas the terms and conditions upon which nazul lands specified in the schedule annexed below will be taken over the Delhi Development Authority have been agreed upon between the Central Government and the Authority.

Now, therefore, in exercise of the powers conferred by Sub-section (1) of section 22 of the Delhi Development Act, 1957 (61 of 1957), the Central Government hereby placed, with immediate effect, the lands which had vested in the Central Government on the urbanisation of the villages specified in the said Schedule at the disposal of the DDA for the purpose of development & maintenance of the said lands as green and for taking such steps as may be required to serve the said purpose, subject to the conditions that the Delhi Development Authority shall not make, or cause, or permit to be made any constructions on the said lands and shall when required by the Central Govt. so to do, replace the said lands of any portion thereof as may be so required, at the disposal of the Central Government.

SCHEDULE

S.No. Name of the Village.	S.No. Name of the Village.
1. Khureji Khas	25. Bor Sarai.
2. Sadhora Kalan.	26. Katwaria Sarai.
3. Chowkri Mubarkabad.	27. Madangir.
4. Sadhora Khurd.	28. Badarpur.
5. Neemri.	29. Khanpur.
6. Dhaka.	30. Tughlakabad.
7. Salimpur Mazra Madipur.	31. Dhirpur.
8. Azadpur.	32. Bharola.
9. Shakurpur.	33. Peopal Thala.
10. Madipur.	34. Wazirpur.
11. Khiala.	35. Ghonda (4 Parts).
12. Keshopur.	36. Maujpur.
13. Basaidarapur.	37. Karkardooma.
14. Najafgarh.	38. Seolanpur.
15. Masudabad.	39. Ghondli.
16. Haibatpur.	40. Marwoli Fazalpur.
17. Mohrauli (Kishangarh).	41. Ghazipur.
18. Latha Sarai.	42. Khichri Pur.
19. Khirki.	43. Hasan Pur.
20. Budhala.	44. Shakarpur Khas.
21. Jasola.	45. Sabali.
22. Madanpur Khadar.	46. Hastal (Partly urbanised).
23. Teh Khand.	47. Pitambura (Partly - urbanised).
24. Rauz Pani.	48. Mangolpur Kala (Partly - urbanised).

/Certified to be true copy / (P.No. 133024/3/70-LI).

ASSTT. SETTLEMENT OFFICER-I
DELHI DEVELOPMENT AUTHORITY.

S. CHAUDHARY
JT. SECRETARY.

TEMSILDAR

DELHI DEVELOPMENT AUTHORITY

List of Urbanised Villages

S.No.	Village	District	Notification U/s507	Notified U/s 22(1)
1	GHAZIPUR	East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974
2	GHONDLI	East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974
3	HASANPUR	East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974
4	KAITWARA	East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/s 22
5	KARKARDUMA	East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974
6	KHICHRIPUR	East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974
7	KHUREJI KHAS	East	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
8	KOTLA	East	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
9	RAMPURA	East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/s 22
10	SEELAM PUR	East	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	133021/3/70-LI dt.20.8.1974
11	SHAHDARA	East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/s 22
12	SHAKARPUR KHAS	East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974
13	JWALA HERI	North	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
14	SADHORAH KALAN	North	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
15	SADHORAH KHURD	North	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
16	WAZIRABAD	North	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
17	NIMRI	North	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
18	GHONDA	North East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974 (four part)
19	GHONDA NEEMKA	North East	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
20	JHILMIL TAHILPUR (NAJUL)	North East	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/s 22

S.No.	Village	District	Notification U/s507	Notified U/s 22(1)
21	JHILMIL TAHIRPUR	North East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/s 22
22	MANDOLI FAZILPUR	North East	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	133021/3/70-LI dt.20.8.1974
23	MANDOLI KACHI	North East	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
24	MAUIJPUR	North East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974
25	SABOLI	North East	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974
26	USMANPUR	North East	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
27	AZADPUR	North West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
28	BADLI	North West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
29	BHAROLA	North West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974
30	CHAUKRI MUBARIKABAD	North West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
31	DHAKA	North West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
32	DHIRPUR	North West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974
33	HAIDER PUR	North West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
34	KHAMPUR	North West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/s 22
35	MALIK PUR CHHAWNI	North West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/s 22
36	MANGOLPUR KALAN	North West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
37	MANGOLPUR KHURD	North West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89 &133021/3/70-L1 dt. 20.8.74
38	NAHARPUR	North West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
39	PIPALTHALA	North West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974 &133021/3/70-L1 dt. 20.8.74
40	PITAMPURA	North West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
41	RAJPUR CHHAWNI	North West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/s 22

S.No.	Village	District	Notification U/s507	Notified U/s 22(1)
42	RITHALA	North West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
43	SAHIPUR	North West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
44	SALEEMPUR MAJKA MADIPUR	North West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
45	SAMAY PUR	North West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
46	SHAKUR PUR	North West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
47	SHALIMAR	North West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
48	WAZIRPUR	North West	No.F.9(2)/66/Law/Corp.n.dt.28.5.66	133021/3/70-LI dt.20.8.1974
49	ADHCHINI	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	Yet to be notified U/s 22
50	ARAKPUR BAGH Moachi	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	Yet to be notified U/s 22
51	BADAR PUR	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	133021/3/70-LI dt.20.8.1974
52	BEGUMPUR	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	Yet to be notified U/s 22
53	BEHLOPUR KHADAR	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	Yet to be notified U/S 22
54	BER SARAI	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	133021/3/70-LI dt.20.8.1974
55	CHIRAG DELHI	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	Yet to be notified U/s 22
56	GARHI JHARIA MARIA	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	Yet to be notified U/S 22
57	HARI NAGAR ASHRAM	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	
58	HAUZ KHAS	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966 (partly urbanized)	Yet to be notified U/s 22
59	HAUZ RANI	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	133021/3/70-LI dt.20.8.1974
60	HUMAYUNPUR	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	Yet to be notified U/s 22
61	JASOLA	South	No.F.9(2)/66/Law/Corp.n.dt.28.5.1966	133021/3/70-LI dt.20.8.1974
62	JIA SARAI	South	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89

S.No.	Village	District	Notification U/s507	Notified U/s 22(1)
63	JOGA BAI	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
64	KALU SARAI	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/s 22
65	KATWARIA SARAI	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	133021/3/70-LI dt.20.8.1974
66	KHARARA	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/s 22
67	KHIRKI	South	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
68	KHIZARBAD	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
69	KILOKARI	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
70	KOTLA MUBARAKPUR	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/s 22
71	LADHA SARAI	South	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
72	LADO SARAI	South	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
73	MADANGIR	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	133021/3/70-LI dt.20.8.1974
74	MADANPUR KHADAR	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	133021/3/70-LI dt.20.8.1974
75	MASIH GARH	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
76	MASJID MOTH	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
77	MEHRAULI	South	RNZ/526 dt. 13.6.1962	Yet to be notified U/s 22
78	MOCHI (Nazul) KISHANGARH	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/s 22
79	MOHAMMADPUR	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
80	MUNIRKA	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
81	NANGLOI RAZAPUR	South	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
82	OKHLA	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
83	SARAI JULIANA	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22

S.No.	Village	District	Notification U/s507	Notified U/s 22(1)
84	SARAI KALEKHAN	South	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
85	SARAI SHAHJI	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	
86	SHAHPUR JAT	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/s 22
87	SHEIKH SARAI	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
88	TAMoor NAGAR	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
89	TEHKHAND	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	133021/3/70-LI dt.20.8.1974
90	TUGLAKABAD	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	133021/3/70-LI dt.20.8.1974
91	YUSAF SARAI	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/s 22
92	ZAMRUDPUR	South	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
93	AMBARHAI	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.19.8.2002
94	BAGDOLA	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.19.8.2002
95	BAMNOLI	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.19.8.2002
96	BASANT NAGAR	South West	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	
97	BHARTHAL	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.19.8.2002
98	BIJWASAN	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.19.8.2002
99	BINDAPUR	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.19.8.2002
100	DABRI	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
101	DHOOL SIRAS	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
102	KAKROLA	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
103	LUHARHERI	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
104	MAHIPALPUR	South West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89

S.No.	Village	District	Notification U/s507	Notified U/s 22(1)
105	MASUDABAD	South West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
106	MIRZAPUR	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
107	NAJAFGARH	South West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
108	NANGAL RAYA	South West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/S 22
109	NARAINA	South West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/S 22
110	NASIRPUR	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
111	NAWADA	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
112	PALAM	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.19.8.2002
113	POCHAN PUR	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
114	POSANGIPUR	South West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/S 22
115	SAGARPUR	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
116	SAHUPURA	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
117	SHAHBAD MOHAMAMADPUR	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
118	TOGANPUR	South West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
119	ASALATPUR KHAWAD	West	No.F.9(2)/66/Law/Corpn.dt.28.5.1966	Yet to be notified U/S 22
120	BASAI DARAPUR	West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
121	BUDHELA	West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	133021/3/70-LI dt.20.8.1974
122	CHAUKHANDI	West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/S 22
123	GARHI PEERAN	West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
124	HAIBATPUR	West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
125	HASTSAL (Partly)	West	(Not available)	133021/3/70-LI dt.20.8.1974

S.No.	Village	District	Notification U/s507	Notified U/s 22(1)
126	KESHOPUR	West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
127	KHAMPUR RAYA	West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/S 22
128	KHYALA	West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
129	MADIPUR	West	RNZ/526 dt. 13.6.1963	133021/3/70-LI dt.20.8.1974
130	MAKSOODPUR	West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
131	MATIALA	West	No.F.33/Engg/TP(DP)/11424/94 dt 24.10.1994	F.1(172)LM/2001/L&B dt.8.8.2002
132	NANGLI JALIB	West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/S 22
133	NANGLOI SAIYED	West	TCO/82/47 dt.23.4.82	No.9(4)/89-L&B dt.5.10.89
134	SHADIPUR	West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/S 22
135	TITARPUR	West	No.F.9(2)/66/Law/Corpn.dt.28.5.66	Yet to be notified U/S 22